

  
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

**ORDER**

The Voluntary Retirement of **Sh. Raj Kumar S/o Sh. Dayanand (E.C. 12211/46760988)**, Judicial Assistant of this office is hereby accepted on his request and accordingly, he stands relieved from his official duties from this establishment with immediate effect.

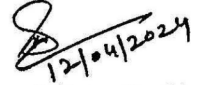
  
(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs): Delhi

No. 24010-24050 Admn. II/PF/Ret./2024

Delhi, Dated the 12.04.2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central and East District, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, East District, Delhi with a direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, East District, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & East District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, East District for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, East District, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Sh. Raj Kumar S/o Sh. Dayanand (E.C. 12211/46760988)**, Judicial Assistant R/o 19/10, Shakti Nagar, Delhi-110007 with a direction that before leaving the office you must handover/clear all the dues/charges in possession with you along with all the physical/hardware/Login Password/software articles related to your dealing seat, if any. Further, you are also directed to process regarding surrendering of Govt. Accommodation occupied by you, if any.

  
Administrative Officer (Judl.), (Admn.II)  
O/o Principal District & Sessions Judge (HQs)/Delhi